

(3)

Dated: 5/10/88.

The applicant is not present today as no notice was sent to him.

Mr. J.D. Desai, advocate (for Mr. M.I. Sethna) appears for the respondents. Mr. A.S. Chauhan, office Supdt., and Mr. S.G. Kulkarni, L.O.C. from Central A.F.A. Depot, Kirkee, Pune is present on behalf of respondents.

Mr. Desai says that the reply is not yet ready and would require some more time to file the reply.

Adjourned to 30/11/88 for further directions. No notice of this date to either side.

Gerpam

5/10

Date: 30.11.1988.

Neither the applicant nor his Advocate is present. Mr. J.D. Desai for Mr. M.I. Sethna, for the respondents. He has filed a reply today which is taken on record. He has undertaken to serve a copy on the applicant and file a proof of service to this registry.

Thus the matter is ready for hearing. However, it is not possible to fix hearing date in the near future on account of other old pending urgent matters. This matter is, therefore, kept on Sine-die list.

Mr. Desai states that at the time of fixing the date of hearing notice may be issued to respondents Nos. 2 & 3.

Notice may also be issued to the applicant.

* Notice is issued to applicant & R.Nos 2 & 3 on 29.9.92

MD

JK JK